

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

IA No. 198 of 2016 in Appeal No.301 of 2015

Dated: 10th August, 2016

In the matter of :

Tata Power Delhi Distribution Ltd.

... Appellant(s)

Versus

Delhi Electricity Regulatory Commission

... Respondent(s)

Counsel for the Appellant (s) : -

Counsel for the Respondent (s) : -

ORDER

Bench did not assemble today.

The matter is posted for hearing on **28th September, 2016.**

Court Master